

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.175/BB/ 2017 (Moved)	-	For filing objections by the respondents	241 & 59	Dr. Madhukar G. Angur Vs. Sudhir Angur & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	

01. ADV. GURU KRISHNAKUMAR
 02. ADV P. NAGESH *Adv. P. Nagesh*
 03. ADV. SHILIN ASRAFAM VEDANTAM *Adv. Shilin Asrafam Vedantam*
 04. ADV. SHYAMBHANTARA V. *Adv. Shyambhantara V.*
 05. ADV. SURYA PRASAD *Adv. Surya Prasad*

COUNSEL FOR PLAINTIFF
P Nag ml.
 9008012923

1) ADV. M.S. Shyam. Sundar

2) Adv. prasanna Kumar

3) Adv Mr. G.K.V. Murthy.

4) Adv Sahana .B. V.

5) Adv. Shashank .G.

6) Adv. Vandana .Reddy

7) Adv. Naveen

8) Adv. praneen

Adv
for Respondents

for
Plaintiff

9845063533.

P.T.O

The matter is listed today on the memo filed by the counsel for petitioner. Counsel for respondent has filed preliminary objections. Today also, the Tribunal has heard both sides in part.

Counsel for petitioner wanted the Tribunal to pass orders on two interim reliefs prayed by the petitioner.

For continuation, list it on 16.11.2017 to which date this matter was originally listed.

Shri G.K.V. Murthy, Advocate has also filed vakalat for R-1.

MEMBER (J)

MEMBER (T)